

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 251/GT/2017

Date: 30.4.2019

To,

Shri Ishan Mukherjee, Advocate
HAS Associates,
81/1, Adchini, Sri Aurobindo Marg,
New Delhi- 110017

Sir,

Subject: Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from 1.4.2014 to 31.3.2019

Ref: Your letter dated 16.4.2019

With reference to your letter dated 16.4.2019 on the above subject, I am directed to inform that your request on behalf of UPCL for extension of time to file written submissions has been granted till **3.5.2019**. You are requested to ensure filing of the same within the date mentioned. No request for extension of time shall be entertained for any reason.

Yours sincerely
Sd/-
(B. Sreekumar)
Deputy Chief (Law)